

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 48**

**C.P. (IB)/334(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES:      **CENTRAL BANK OF INDIA LIMITED V/s**  
**MR. UDAY JAYANT DESAI**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Adv. Aditya Mishra for the Applicant is present.
2. Ld. Counsel for the Applicant seeks time to place on record affidavit of service of the demand notice, petition and petition to the IBBI.
3. List this matter on **03.07.2024** for further consideration.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Neeraj